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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 72/94 in
C.P. NO. 333/93 in
O.A. NO. 664/93

New Delhi this the 22nd day of April, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVE NGADAM, MEMBER (A)

1. All India Hot Weather Watermen Association through its President, Shri Raj Bahadur S/O Ram Prakash, New Janata Colony, Near Baba Market, Agra (U.P.)
2. Purushottam Singh
S/O Padam Singh,
R/O Nagla Bhooria,
Malpura, Agra (U.P.) ... Petitioners

By Advocate Shri Sanjay Parikh

Versus

1. Shri A. N. Shukla,
Chairman,
Railway Board,
Rail Bhawan,
New Delhi.
2. Shri K. R. Vij,
General Manager,
Central Railway,
Bombay V.T.
3. Shri V. K. Aggarwal,
Divisional Railway Manager,
Central Railway,
Jhansi. ... Respondents

By Advocate Shri H. K. Gangwani

O R D E R (ORAL)

Shri Gangwani entered appearance for the respondents and filed a reply enclosing a copy of the order dated 5.4.1994 to establish that they have duly complied with the orders of the Tribunal.

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On a perusal of the said order, we are satisfied that the representation of the petitioners has been considered and disposed by speaking order. Hence, nothing survives for examination in this case. These proceedings are dropped.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

Malimath

(V. S. Malimath)
Chairman

/as/